

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.158/2001 IN
O.A.NO.981/99

(23)

Tuesday, this the 18th day of September, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri S.A.T. Rizvi, Member (Admn)

Vikas Chander, S/O Shri Bhagirath Lal
R/O Ritu Electricals, RZ/B, 218 (Palam Colony)
Raj Nagar 1 New Delhi-45.

..Applicant

(By Advocate: Shri T.D.Yadav, learned proxy counsel
for Shri U.Srivastava)

Versus

1. Shri S.P. Mehta
General Manager, Northern Railway
Baroda House, New Delhi

2. Shri R.L. Meena
Divisional Railway Manager
Northern Railway, Ambala
Haryana.

3. Shri Prem Raj
PWI Northern Railway, Utkal
Haryana

..Respondents

(By Advocate: Shri V.S.R.Krishna)

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J):-

Shri T.D.Yadav, learned proxy counsel seeks an adjournment to further amend the memo of parties. In the meantime, we note that the compliance report has been filed by the respondents and in the circumstances, we do not consider it necessary to grant any further adjournment in the matter. We have perused the documents placed on record regarding the allegation made by the petitioner that there has been disobedience of the Tribunal's order dated 9.2.2000 in OA-981/99.

2. We have heard Shri T.D.Yadav, learned proxy counsel for the petitioner and Shri V.S.R.Krishna, learned counsel for the respondents.

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(2)

3. Considering the facts mentioned in the compliance report submitted by the respondents and the Annexures to the Contempt Petition, we are satisfied that there is no wilful or contumacious disobedience of the Tribunal's order by the respondents to warrant further action being taken to punish them under the provisions of Contempt of Courts Act, 1971 read with Section 17 of the Administrative Tribunals Act, 1985.

4. In view of the above, Contempt Petition No.158/2001 is dismissed. Notices issued to the alleged contemnors are discharged. File be consigned to the record room.



(S.A.T. Rizvi)
Member (A)

/sunny/



(Smt. Lakshmi Swaminathan)
Vice Chairman (J)